## **ANNEXURE-7**

## Name of the Corporate Debtor: M/s Independent TV Limited Date of commencement of CIRP: 26.02.2020 List of creditors as on: 18.02.2021 List of operational creditors (Government dues)

	8	7	6	ū	4	ω	2	1	SI. No.	
MAN ( P-N00333) (	GST	GST	GST	GST	GST	GST	GST	GST	Department	
	Commercial Tax Department Uttar Pradesh Gomtinagar Lucknow	Excise and Taxation Officer, Panchkula	Assistant Commissioner (State Tax) Raipur Circle-3 Chattisgarh	Office of Asstt Commissioner of CGST, Division SCO 407-08, Panchkula	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	Join Commissioner, Directorate of Commercial Taxes, West Bangal, Colcutta	Dy COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, BANGALORE	AC/DC GST CENTRAL EXCISE , DIVISION 1, PUDUCHERY	Government	Details of Claimant
	,								Identification No.	ıt
				11.09.2020	13.08.2020	18.09.2020	19.10.2020	14.09.2020	Date of receipt	Details of
	6,99,062/-	1,10,043/-	13,292/-	1,74,936/-	5,32,915/-	1,14,62,458/-	37,25,963/-	19,869/-	Amount claimed	Details of claim received
	6,99,062/-	1,10,043/-	13,292/-	1,74,936/-	5,32,915/-	1,14,62,458/-	35,24,079/-	19,869/-	Amount of claim admitted	
	0C	000	00	000	00	OC	OC	00	Nature of claim	perauon
	No	No	No	No	No	No	No	No	Amount covered by security interest	Details of o
	NA	NA	NA	NA	NA	NA	NA	NA	Amount covered by guarantee	Details of claim admitted
	No	No	No	No	No	No	No	No	Whether related party?	d (can unca)
	No	No	No	No	No	No	No	No	% of voting share in CoC, if applicable	
	NA	NA	NA	NA	NA	NA	NA	NA	Amount of contingent claim	
	NA	NA	NA	NA	NA	NA	NA	NA	Amount of any mutual dues, that may be setoff	
	AUPOKUA PORUM	0	0	0	0	0	2,01,884/-	0	Amount of claim not admitted	
	8/3	0	0 -	0	0	0	2,01,884/-	0	Amount of claim under verification	
	CLAIM ADMITTED,	CLAIM ADMITTED,	CLAIM ADMITTED,	CLAIM ADMITTED,	CLAIM ADMITTED,	CLAIM ADMITTED,	CLAIM ADMITTED, Interest considered up to 26.02.2020.	CLAIM ADMITTED,	Remarks, if any	(Amount in Rs.)

		9	
		GST	
	TOTAL	Commercial Tax Office, Autonagar Circle Vijayawada	
	2,16,05,741/-	48,67,203/-	
	1/- 2,14,03,857/-	48,67,203/-	
		00	
		No	
		NA	
		No	
		No	
		NA	
		NA	
	2,01,884/-	0	
	2,01,884/-	0	
		CLAIM ADMITTED,	

ANUP KUMAR
RESOLUTION PROFESSIONAL
M/S INDEPENDENT TV LTD.
IP Regd No.: IBBI/IPA-002/IP-N00333/2047-18/10911 734, LAWYERS CHAMBER BLOCK, WESTERN WING, TIS HAZARI COURT, DELHI-110054

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